

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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**Subject:** Nomination of Judicial Officers for “*Special Cancer Awareness Programme*” on 18<sup>th</sup> of April, 2019 at J&K State Judicial Academy, Jammu.

## ORDER

No: 68/RG

Dated: 16-04-2019

All the Judicial Officers of Districts Jammu, Udhampur, Kathua, Reasi, Baderwah, Ramban and Kishtwar as also the Judicial Officers on deputation (Headquartered at Jammu) are hereby nominated to participate in “*Special Cancer Awareness Programme*” to be held at J&K State Judicial Academy Janipur, Jammu on 18<sup>th</sup> of April, 2019. The nominated officers shall report in the Academy at 3.00 PM sharp on the aforesaid date.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 112131-44/RG

Dated: 16-04-2019

**Copy of the above forwarded to :**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K Jammu/Srinagar
6. Director J&K State Judicial Academy, Jammu  
..... for information.
7. Principal District & Sessions Judges of concerned districts with the request to circulate the same amongst all the Judicial Officers posted within their respective jurisdictions and to nominate Duty Magistrates for their respective Districts.
8. CPC (e-Courts) High Court of J&K, Jammu with the request to upload the same on the official website of the High Court.

Registrar General